

RAJYA SABHA

Thursday, the 11th November, 1976/
Kartika 20, 1898 (Sato)

The House met at ten of the clock, Mr.
Chairman in the Chair.

PAPERS LAID ON THE TABLE

**L The Customs Tariff (Determination
of Origin of Goods under the Bangkok
Agreement) Rules, 1976.**

**II. The Ministry of Finance (Depart-
ment of Revenue and Banking)
Notifications**

THE MINISTER OF REVENUE
AND BANKING (SHRI PRANAB
MUKHERJEE): Sir, I beg to lay on the
Table:

I. A copy (in English and
Hindi) of the Ministry of Finance
(Department of Revenue and
Banking) Notification G.S.R. No.
863(E), dated the 1st November, 1976,
publishing the Customs Tariff
(Determination of origin of Goods
under the Bangkok Agreement) Rules,
1976, under section 10 of the Customs
Tariff Act, 1975, together with an
Explanatory Memorandum thereon.

II. A copy (in English and Hindi)
of the Ministry of Finance (De-
partment of Revenue and Banking)
Notification G.S.R. No. 864(E),
dated the 1st November, 1976,
under section 159 of the Customs
Act, 1962, together with an Expla-
natory Memorandum thereon..

III. A copy (in English and Hindi) of
the Ministry of Finance (Department
of Revenue and Banking) Notification
G.S.R. No. 1547, dated the 30th
October, 1976,

together with an Explanatory Me-
morandum thereon.

[Placed in Library. For I to III See No.
LT-11544/76].

**I. The Wheat Roller Flour Mills
(Licensing and Control) Amend-
ment Order, 1976**

**II. The Inter-Zonal Wheat and
Wheat Products (Movement Control)
Third Amendment Order, 1976**

**III The Delhi Roller Mills Wheal
Products (Ex-Mill and Retail) Price
Control (Second Amendment) Order,
1976**

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI ANNA-SAHIB P.
SHINDE): Sir, I beg to lay on the Table,
under section (6) of section 3 of the
Essential Commodities Act, 1955, a copy
each (in English and Hindi) of the
following Notifications of the Ministry of
Agriculture and Irrigation (Department of
Food):—

I. Notification G.S.R. No. 1296,
dated the 4th September, 1976, pub-
lishing the Wheat Roller Flour Mills
(Licensing and Control) Amendment
Order, 1976.

n. Notification G.S.R. No. 804* (E),
dated the 15th September, 1976,
publishing the Inter-Zonal Wheat and
Wheat Products (Movement Control)
Third Amendment Order, 1976.

in. Notification G.S.R. No. 809
(E), dated the 20th September,
1976, publishing the Delhi Roller
Mills Wheat Products (Ex-mill and
Retail) Price Control (Second
Amendment) Order, 1976. [Placed
in Library. For I to III See No. LT-
11447/76].